

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.127 - Cont. A 10 of 2023 in IA/177(AHM)2021  
In  
CP(IB) 482 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Elcen Machines Pvt Ltd  
V/s  
MAKTEL Power Ltd

.....Applicant

.....Respondent

**Order delivered on 19/05/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant/Liquidator : Mr. Atul Sharma, Adv.  
For the Respondent :

**ORDER**

Learned Counsel Mr. Atul Sharma for the Applicant appears and seeks adjournment.

List for hearing on 10.07.2023.

Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

Sd-

**SHAMMI KHAN  
MEMBER (JUDICIAL)**